

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT)(INSOLVENCY) NO.220 OF 2018

IN THE MATTER OF:

M/s Marvel Business Pvt Ltd Appellant

Vs

M/s J.R. Organics Ltd Respondents

For Appellant:- Mr. Dhruv Gupta, Advocate.

For Respondents: - Mr. Tushar Tyagi, Advocate.

ORDER

02.09.2019 – Learned counsel for the parties jointly seek some more time so that the settlement worked out inter se the parties is implemented after obtaining the requisite statutory approval/sanctions.

2. In view of the submissions made by the parties time is extended by four more weeks to do the needful.

3. Post the matter on **15th October, 2019.**

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn